

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
STARRED QUESTION NO.164
TO BE ANSWERED ON THE 3RD AUGUST, 2021
OFFLINE REGISTRATION FACILITY FOR VACCINATION**

164 SHRI KAPIL SIBAL:

Will the Minister of Health and Family Welfare be pleased to state:

- (a) the details of the steps being taken for offline registration of vaccination in areas with lack of digital services and digital literacy
- (b) whether there are any processes in place to ensure vaccination of people who do not have an identity card and
- (c) whether the data of a person registered on CoWIN is being shared with other agencies or departments?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI MANSUKH MANDAVIYA)**

- (a) to (c) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA
STARRED QUESTION NO. 164* FOR 03RD AUGUST, 2021**

(a) & (b) The Co-WIN system is an inclusive platform / system and has been designed keeping in mind the limitations and challenges posed due to extent of digital literacy and lack of access to digital devices such as computers, internet, smart phones and mobile phones, in some areas in the Country. All the necessary features, to ensure that every eligible individual has the access to vaccination, regardless of any of physical, digital or socioeconomic barriers to access, have been incorporated in Co-WIN.

Though registration of every vaccinated person on Co-WIN platform is necessary and essential, self-registration through mobile phone or any other internet enabled device is only an option available for convenience and is not a mandatory requirement for vaccination. Apart from online self-registration and appointments, Co-WIN offers the following features and modes for registration and vaccination of beneficiaries:

1. On-site registration/Walk-in appointments for vaccination – For those who do not have access to internet. People can opt for walk-in registration. This has been the predominant mode of registration with 62.54% registrations and 77% vaccination in the on-site/walk-in mode.
2. Facilitated cohort registration where in the state governments mobilize beneficiaries for on-site registration and vaccination.
3. Assisted registration of individuals and groups of individuals through more than 3.5 lakh Common Service Centers (CSCs) spread across the country.
4. Assisted registration through 1075 helpline/Call center available in each state.

5. Special sessions for facilitating vaccination of people who don't have any of the specified identity cards, [migrants, seers, nomads etc.] where 100% vaccination is done through on-site registration by the vaccinator under a special procedure.
6. Up to 4 people can be registered through the same mobile number to address the issue on non-availability of mobile phones with certain people.
7. In areas without internet connectivity, the vaccination sessions can still be organized. In such cases, the vaccination records are prepared manually by the vaccinator and are entered into the Co-WIN system for generation of vaccination certificates, up to 5:00 pm on the day after the date of such session.

The provisions and features in Co-WIN address the concerns about any possible exclusion of people without computers, internet, smart phones or mobile phones or any digital device, and those living in rural areas. Co-WIN system is inclusive and has been designed to provide the necessary features and the required flexibilities to states/UTs and their officials to overcome the challenges posed by various State specific problems and barriers to access. This is evident from the following facts –

1. Out of the 43.17 crore beneficiaries registered on Co-WIN, 26.99 crore (62.54%) beneficiaries have been registered in the on-site mode. (As on 30th July 2021).
2. Out of the total 45.10 crore vaccine doses recorded on Co-WIN, 34.82 crore doses (nearly 77% of all vaccine doses) have been administered through onsite/ walk-in vaccination.

Detailed Standard Operation Procedure (SOP) has been issued for vaccination of people without the prescribed photo ID documents through key facilitators at identified Government Vaccination Centres. The District Task Force is tasked with the identification of such groups of persons in respective districts, not having any of the prescribed individual Photo ID Cards. Persons Without Identity (PWI) can be vaccinated under special sessions created for this purpose on Co-WIN. 4,35,932 doses have been administered to persons without ID Cards, in 6,242 such special vaccination sessions.

(c) Only minimum necessary personal data of a beneficiary, including name, gender, year of birth and photo ID type and number, is collected in Co-WIN at the time of registration. All beneficiary data is kept in a secure environment. Personal data of beneficiaries is used only for the purpose of vaccination and surveillance and is not shared with other agencies.
